जामदार (धनवाड़ ब्लाक), खाजमुन्डा चिकना-डोह (तेवरी ब्लाक), मन्त्राडीह (तीसारी ब्लाक), पिन्डाडांड (गिरडीह ब्लाक) और हजारी बाग जिले के मानैया (बंड काठा ब्लाक) में शाखा डाकघर खोले जाने थे: और

(ख) क्या पिछड़े क्षेत्रों में स्थित इनमें से प्रत्येक गांव की जनसंख्या 2000 से 4000 के बीच है और इनमें संचार सुविधायें अपर्याप्त हैं ?

संचार मन्त्रालय में उप मन्त्री (श्री विजय एन० पाटिल): (क) डाकघर खोलने के निर्धा-रित मानदंडों के अनुसार पर्वतपुर (गांडे ब्लाक) जामदार (घनवाड़ ब्लाक) मन्दाडीह (तिसारी ब्लाक) में डाकघर खोलने का औचित्य बनता है परन्तु खाजमुंडा (देवरी ब्लाक) पिंडाटांड (गिरोडीह ब्लाक) और मनैया (बरकाथा ब्लाक) में डाकघर खोलने का औचित्य नहीं ठहरता। चिकनाडीह (देवरी ब्लाक) में पहले से ही डाकघर है।

(ख) इनमें से किसी भी स्थान की जन-संख्या 2000 से 4000 नहीं हैं। ये स्थान पिछड़े क्षेत्र के अन्तर्गत आते हैं और यहां पर्याप्त डाक सुविधाएं हैं।

Tamasin Coalfields in Hazaribagh District

2769. SHRI R. L. P. VERMA: Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that Tamasin coal mine in Itkhori Block in Hazaribagh district in B & K area under Central Coalfields Ltd., which contains large reserves of high grade coal, is lying closed; and
- (b) whether a project will be started in Tamasin coalfields with a view to meet the coal shortage and to provide employment to local unemployed persons and if so, by what time?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) and (b) Tamasin coalmine is

not included either in the list of closed mines or in the list of taken over mines. However, Ithhori coal block belonging to Central Coalfields Limited exists in Hazaribagh district but this does not fall under the jurisdiction of B & K area, As geological exploration in Ithhori Block has not been done so far, the quality and reserves of the block cannot be ascertained and the starting of a project in this block has not been conceived, so far.

Survey of Unorganised Labour from Kashmir in all parts of the Country

2770. PROF. SAIF-UD-DIN SOZ: Will the Minister of LABOUR AND REHABI-LITATION be pleased to state:

- (a) whether he is aware that thousands of labourers drawn from Kashmir are employed in the private sector throughout the country;
- (b) whether he is also aware that this labour is totally unorganised and has no bargaining power; and
- (c) whether Government propose to conduct a survey into the difficulties that this labour faces?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR): (a) to (c) The information is being collected and will be laid on the Table of the House.

S. T. D. Telephone Facility to M. Ps.

2771. PROF. SAIF-UD-DIN SOZ: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether he is aware that several Members of Parliament have asked his Department to post STD bar on their telephones due to excessively wrong billing which they could not afford to bear; and
- (b) whether he is also aware that the telephones being STD barred, the MPs have to book calls, ordinary as well as urgent to get in touch with their constituencies, but calls do not nature within the necessary period of time?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes, Sir,